

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 450 of 2020

IN THE MATTER OF:

**Government of India
Through office of the Deputy Commissioner
GST & Central Excise, Balasore Division** **...Appellant**

Versus

**Mr. Bhuvan Madan, Resolution Professional of
Ferro Alloys Corporation Ltd. & Ors.** **...Respondents**

Present:

For Appellant : **Mr. Prasenjeet Mohapatra, Advocate**

For Respondents : **Mr. Abhinav Vasisht, Ms. Misha, Ms. Charu Bansal
and Mr. Saurav Panda, Advocates for R-1
Ms. Varsha Banerjee and Mr. Kunal Godhwani,
Advocates for R-2
Mr. Diwakar Maheshwari and Ms. Pratiksha Mishra,
Advocates for R-3**

O R D E R
(Through Virtual Mode)

27.08.2020 Learned counsel for the Appellant seeks some more time to file rejoinder. Time is extended by two weeks. The matter be processed for hearing.

List the appeal 'for hearing' on **23rd September, 2020**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)